BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH **AHMEDABAD**

IA 207/2017 In C.P. (I.B) No. 44/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.07.2017

Name of the Company:

Syso Industries Ltd.

V/s.

Ecoplast Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankrupcy

Code

S.NO. NAME (CAPITAL LETTERS) **DESIGNATION** REPRESENTATION **SIGNATURE**

DHIREN R. PAUE

PCS

Obsisional Repposition

2. PAVAN S. GODÍAWALA) ADVOCATE ORIGINAL PUASIC MIPTAR

PETITIONER Mullimeth

Learned PCS Mr. Dhiren Dave present for Applicant/ Original Respondent. Learned Advocate Mr. Pavan Godiawala i/b Learned Advocate Mr. S D Israni present for Respondent/ Original Applicant/ Operational Creditor.

Learned PCS Mr. Dhiren Dave filed Memorandum of Appearance for Sysco Industries Ltd (Corporate Debtor).

Heard arguments of Original Respondent/ Applicant in IA no. 207/2017. Notice on the application given to Original Applicant by mail.

Heard original Applicant Counsel also.

CP (IB) no. 44/2017 is reopened.

Heard arguments of both sides in CP (IB) no. 44/2017.

Order reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 25th day of July, 2017.